

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. NO. 40/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company Under Section		Keshav Sponge & Energy Pvt.Ltd. 10 IBC		

1) Hr. Sohautha Shauma, Hou of on techalf of Delotor 22/9/18 2) Hr. Namvala Basu, Hou of Corporali Delotor 22/9/18 3) Mr. Ratul Das, Aou ORDER tohat of COC ARNO-9-7. 3. ALUNGAPTA, FEA ORDER tohat of COC ARNO-9-7.

Ld. Pr. CA for the CoC as well as Ld. Counsel for the corporate debtor is present.

Ld. Pr. CA appearing for the CoC submitted that CoC have taken a unanimous decision in its meeting held on 09/09/2017 not to confirm IRP as RP and would like to submit an application for replacement of IRP under Section 27 of I & BC, 2016.

List on 11/10/2017.

(Jinan K.R.) Member (Judicial)

